

**GOVERNMENT OF INDIA
PARLIAMENTARY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1432
ANSWERED ON:29.07.2015
OBC in the Ministry
Nagar Shri Rodmal

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the category-wise details of total sanctioned strength of employees in the Ministry;
- (b) the details of total posts earmarked for other Backward Classes out of the total strength as per the reservation policy of the Government; and
- (c) the reasons, if any, for the number of recruitments conducted not in accordance with the reservation policy of the Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP;
AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI RAJIV PRATAP RUDY)

- (a) The category-wise details of total sanctioned strength of employees in the Ministry are as under:-

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S. No. Category Sanctioned Strength
1. A 18
2. B 60
3. C 51
Total Sanctioned Strength 129
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(b) As per Government of India Policy, reservation for Other Backward Classes (OBCs) is applicable only in direct recruitment posts and 27% of such civil posts are reserved for them. Out of the total sanctioned strength of 129, total direct recruitment posts are 57. Reservation for OBCs is applicable to 15 posts (27% of 57 posts) against which 20 posts are presently occupied by them.

- (c) Does not arise in view of (b) above.